

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

Sub: Nomination of Officer In-charge(s)/Link Officer In-charge(s).

In partial modification of earlier order bearing no. 11121-11176/F2N94)/Admn./((North)/RC/2022 dated 28.04.2022 of the undersigned, I hereby authorize following Judicial Officers/Officials posted in North District, Rohini Court Complex, Delhi to look after the work of the following branches as 'Officer In-Charge' and 'Link Officer In-Charge' as mentioned against their names with immediate effect:-

Administrative Work			
S. No.	Branch/Work Assigned	Officer In-charge	Link Officer In-charge
1.	Administration Branch-I	Ms. Smita Garg, ASJ-03 North District, Rohini Courts, Delhi.	Sh. Vinod Yadav, PO MACT-02 North District, Rohini Courts, Delhi.
2.	Administration Branch-II & III	Sh. Vinod Yadav, PO MACT-02 North District, Rohini Courts, Delhi.	Sh. Gagandeep Singh, Spl Judge NDPS Act, North District, Rohini Courts, Delhi.
3.	Leave Sanctioning Authority (Judicial Officers)	Sh. Virender Bhatt District Judge (Commercial Court), North District, Rohini Courts, Delhi.	Ms. Smita Garg, ASJ-03 North District, Rohini Courts, Delhi.
4.	Public Information Officer (PIO)	Ms. Savita Kumari Administrative Officer (Judl.), Rohini Courts, Delhi.	Ms. Monika Bajaj AAO (Ad-hoc), North District, Rohini Courts, Delhi.

- Note:-**
1. As and when any Officer In-charge happens to be on leave or not available for any reason, the Link Officer In-charge shall look after the work of the concerned branch.
 2. However, any correspondence with the Hon'ble High Court of Delhi and other Ld. Principal District & Sessions Judge(s) shall be done by the undersigned.
 3. Remaining directions contained in order no. 11121-11176/F2N(4)/Admn./((North)/RC/2022 dated 28.04.2022 shall remain same.


(VIMAL KUMAR YADAV)
 Principal District & Sessions Judge
 North District : Rohini Courts : Delhi.

No. 12911-13003 / F2N(4)/Admn.(North)/RC/2022 Dated, Delhi the 18.05.2022

Copy forwarded for information and necessary action to :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Headquarter), Delhi.
3. The Ld. Principal District & Sessions Judge (North-west), Rohini Courts, Delhi.
4. All the Judicial Officers posted in North District, Rohini Courts, Delhi.
5. The Secretary, DLSA (North), Rohini Courts, Delhi.
6. Branch In-charges of North & North-West, Rohini Courts, Delhi.
7. The Record Officer (RTI), North District, Rohini Courts, Delhi.
8. ✓ The Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Rohini Courts, Delhi.
10. The Dealing Assistant, Facilitation Centre, Rohini Courts, Delhi.
11. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
12. The Record Officer, North District, Rohini Courts, Delhi.
13. Official concerned.
14. The Branch In-charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
15. PS to the undersigned.


Principal District & Sessions Judge
 North District : Rohini Courts : Delhi.